

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION. NO. 2467**  
TO BE ANSWERED ON: 21.03.2025

**MONETISATION OF NON-PERSONAL DATA**

**2467. SHRI MILIND MURLI DEORA:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has considered setting up a platform known as the Indian Dataset Platform (IDP) for the purposes of monetisation of non-personal data;
- (b) if so, the details regarding the various types of data that Government is considering to monetise on such a platform;
- (c) the details regarding the data protection standards set to be implemented on such a platform; and
- (d) whether Government has set up any mechanism to verify purchasers/subscribers of such data from the IDP platform, if so, the details thereof, if not, the reasons therefore?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI JITIN PRASADA)

(a) to (d):The Government of India emphasizes the concept of 'AI for All,'aligning with the Hon'blePrime Minister's vision to democratize the use of technology. This initiative aims to ensure that AIbenefits all sectors of society, driving innovation and growth.

India is regarded as the Skills Capital in Technology and Artificial Intelligence. The most reliableAI rankings place India among the top countries in AI skill penetration, AI project developmentcapabilities, and AI policy implementation.

The Union Cabinet, led by the Hon'ble Prime Minister, approved the **IndiaAI Mission on March 7, 2024**, as a strategic initiative to establish a robust and inclusive AI ecosystem aligned with India's development goals. The mission aims to position India as a global leader in artificial intelligence by fostering innovation, enhancing domestic capabilities, and ensuring the country's tech sovereignty.

With this vision of developing a modern platform centered around the requirements of the AI innovation ecosystem, the **IndiaAI Datasets Platform (named as AIKosh)** has been launched on 6<sup>th</sup> March 2025 under the IndiaAI Mission. AIKosh functions as a **unified data platform**, integrating datasets from all existing data platforms as well as onboarding non-government data contributors and providing new-age AI-centric features. The purpose of the platform is to enable access to non-personal data for building AI application and not monetisation. Data owners can decide the criteria of access of their data as per the provisions of National Data Sharing and Accessibility Policy 2012.

At present the platform offers a comprehensive collection of resources for AI development, featuring over **300 datasets** sourced from more than 10 entities across 12 sectors. It also includes more than **150 AI models** provided by 5 different entities, alongside a library of over 5 use cases that demonstrate potential applications using the available datasets and models. Additionally, the platform provides over 10 toolkits comprising development utilities for project integration, as well as tutorials to help users understand and navigate its features. Also, **monetization of non-personal data has not been envisaged** at the "AIKosh" Platform.

The AIKosh Platform implements **stringent data protection standards** to ensure the security and confidentiality of user information. It adheres to relevant regulations under Indian law, including the **Information Technology Act, 2000 and the Data Protection Bill**. This compliance governs how personal, and usage information is handled, thereby ensuring legal accountability.

The platform **does not engage in the monetization** of data in any capacity; consequently, there will be no purchasers or subscribers.

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